

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 25
TO BE ANSWERED ON 04.02.2020

PRADHAN MANTRI GRAM SADAK YOJANA

***25. SHRIMATI JASKAUR MEENA:
SHRI NIHAL CHAND:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the main features of the Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) the details of the funds sanctioned, allocated and utilised under the scheme across the country during the last three years and the current year, State-wise, including Rajasthan;
- (c) the details of the rural road projects sanctioned in Rajasthan during the said period and the present status thereof;
- (d) whether the Government has given approval for implementation of phase-III of PMGSY in the country;
- (e) if so, the details thereof including the number of districts proposed to be included under the same along with the details of funds to be sanctioned in this regard especially for the districts of Dausa and Ganganagar of Rajasthan; and
- (f) the details of the targets fixed under the same?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (f): A Statement is laid on the table of the House.

Statement referred to in reply to Parts (a) to (f) of Lok Sabha Starred Question No.25 due for answer on 04.02.2020

(a): The Government launched Pradhan Mantri Gram Sadak Yojana (PMGSY) in December 2000, as a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations of designated population size (500+ in plain areas and 250+ in North-Eastern States, Himalayan States, Deserts and Tribal Areas as per 2001 census) in the core network for uplifting the socio-economic condition of the rural population. In the critical Left Wing Extremism affected blocks (as identified by Ministry of Home Affairs), additional relaxation has been given to connect habitations with population 100 persons and above (2001 census). The Government subsequently launched new interventions/verticals namely PMGSY-II for upgradation of 50,000 Km of road length and Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA) for construction/upgradation of strategically important roads.

(b): The details of funds sanctioned/allocated and utilised under the scheme across the country during the last three years and the current year, State-wise, including Rajasthan is placed at **Annexure-I**.

(c): The State of Rajasthan has been sanctioned its full entitlement under PMGSY-I and PMGSY-II. The details of rural road projects sanctioned in Rajasthan during the last three years and the current year and the present status thereof are as indicated below:-

Financial Year	Proposals Sanctioned		Works Completed	
	No.	Length (Km)	No.	Length (Km)
2016-17	1449	4251.34	1439	4213.64
2017-18	401	3464.263	384	3336.313
2018-19	-	-	-	-
2019-20	-	-	-	-

(d) to (f): The Government has on 10th July, 2019 approved phase-III of PMGSY with an aim to consolidate 1,25,000 km Through Routes and Major Rural Links connecting habitations, inter-alia to Gramin Agricultural Markets (GrAMs), Higher Secondary School and Hospitals at an estimated cost of Rs 80,250 crore. The road length allocated to the States under PMGSY-III is placed at **Annexure-II**. The State of Rajasthan has been allocated 8,662.5 km under PMGSY-III. As reported by the State Government, all 33 districts of the State, including Dausa and Ganganagar are proposed to be included under PMGSY-III scheme. The State has recently submitted first batch of proposals of road length 2,839.13 km for consideration by the Ministry of Rural Development.

ANNEXURE-I

Annexure referred to in part (b) of Lok Sabha Starred Question No 25 to be answered on 04.02.2020

Funds allocated/released and utilized during the last three years and current year under PMGSY (Rs. in Cr.)

S.No	State (s)	2016-17		2017-18		2018-19		2019-20 upto 29.01.2020	
		Allocated / Released	Expenditure	Allocated / Released	Expenditure	Allocated / Released	Expenditure	Allocated / Released	Expenditure
1	Andhra Pradesh	197.59	238.68	40.00	136.25	200.00	257.43	243.14	247.16
2	Arunachal Pradesh	205.92	339.59	700.00	384.85	1350.00	1,005.98	324.08	675.72
3	Assam	475.76	309.75	575.58	397.26	2506.58	2,413.64	2,029.92	2187.79
4	Bihar	2958.33	3,315.73	1349.32	1,586.37	60.58	1,874.77	0.00	969.37
5	Chhattisgarh	449.80	432.92	338.96	722.41	664.39	1,512.94	1,114.07	850.34
6	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Gujarat	31.04	52.30	0.00	52.35	0.00	32.72	0.00	11.45
8	Haryana	44.01	69.29	0.00	28.97	0.00	2.28	0.36	0.48
9	Himachal Pradesh	396.61	320.29	360.17	520.82	677.25	690.59	1,032.80	474.89
10	Jammu And Kashmir	755.61	428.30	1400.00	949.36	581.46	1,082.70	342.50	1013.78
11	Jharkhand	819.60	889.94	1087.89	1,257.00	757.33	1,211.46	0.87	900.02
12	Karnataka	331.95	342.88	5.00	50.46	0.56	15.85	0.00	1.08
13	Kerala	179.45	267.43	169.13	206.09	100.77	225.16	41.98	97.19
14	Madhya Pradesh	1979.48	1,653.45	1075.08	1,902.02	913.30	2,533.07	1,119.26	1327.08
15	Maharashtra	606.00	681.47	270.59	407.20	6.75	204.20	0.00	126.62
16	Manipur	412.19	251.68	219.00	264.25	293.63	286.06	263.85	302.55
17	Meghalaya	211.98	179.58	45.68	113.55	196.42	158.99	195.50	153.53
18	Mizoram	93.36	78.24	200.00	72.71	51.32	138.48	576.06	188
19	Nagaland	8.05	21.86	8.80	18.04	149.63	71.66	0.00	63.71
20	Odisha	1925.67	1,907.57	2038.19	2,679.95	2461.50	3,289.38	573.19	1562.44
21	Punjab	275.66	238.11	318.73	334.66	0.00	227.64	0.00	26.71
22	Rajasthan	559.41	792.42	889.89	536.53	0.00	857.63	0.00	262.77
23	Sikkim	138.16	96.59	337.00	205.55	199.40	222.55	4.39	119
24	Tamilnadu	309.58	356.96	591.07	528.54	589.00	880.98	268.39	677.45
25	Telangana	146.03	188.94	99.22	132.66	99.64	321.02	184.21	190.54
26	Tripura	392.27	129.54	135.38	135.92	73.31	129.22	0.98	56.92
27	Uttar Pradesh	1234.87	1,003.29	866.81	1,822.20	253.54	959.98	0.00	237.55
28	Uttarakhand	550.20	450.97	686.31	608.36	988.23	698.43	554.90	594.91
29	West Bengal	819.18	1,055.28	1000.00	1,253.13	1386.44	2,058.28	237.83	1028.8
	Total:	16507.75	16,093.05	14807.80	17,307.46	14561.03	23,363.09	9,108.26	14,347.85

Annexure-II

(Annexure referred to in part (d) to (f) of Lok Sabha Starred Question No.25 to be answered on 04.02.2020)

Allocated length under PMGSY-III

S. No.	Name of State(s)	Allocated Length under PMGSY-III (in km)
1	Andhra Pradesh	3285
2	Arunachal Pradesh	1375
3	Assam	4325
4	Bihar	6162.5
5	Chhattisgarh	5612.5
6	Goa	62.5
7	Gujarat	3012.5
8	Haryana	2500
9	Himachal Pradesh	3125
10	Jammu & Kashmir	1950
11	Jharkhand	4125
12	Karnataka	5612.5
13	Kerala	1425
14	Madhya Pradesh	12362.5
15	Maharashtra	6550
16	Manipur	812.5
17	Meghalaya	1225
18	Mizoram	487.5
19	Nagaland	562.5
20	Odisha	9400
21	Punjab	3362.5
22	Rajasthan	8662.5
23	Sikkim	287.5
24	Tamil Nadu	7375
25	Telangana	2427.5
26	Tripura	775
27	Uttarakhand	2287.5
28	Uttar Pradesh	18937.5
29	West Bengal	6287.5
30	Union Territories	625
	Total	125,000